## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.27/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2017

NAME OF THE PARTIES:

Mr. Sachin Chaturvedi

V/s.

M/s. Apollo Ingredients India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MS. SIMANTINI MOHITE 1/6 Mg. 80comong Co.	Aduo cath for the Respondents.	Siavaetie
2.	PRACMI WAZALWAR	AAV.	Javallina
3.	NAVNEET WAZALUAN		1
u.	ARNAY WADHWA	PETITIONER	

## ORDER C.P. No. 27/241/NCLT/MB/MAH/2016

- The Learned Representative of both the sides are present.
- From the side of the Respondents seeking adjournment on personal reasons.
- The pleadings are complete as stated on 05.04.2017.
- The matter is adjourned by consent for hearing on 31st July, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 27.06.2017